This corrigendum announcement ("Corrigendum") is to the post delisting offer announcement published on January 10, 2019 ("Delisting Announce") by the Acquirer and the PAC 1 issued the Post Delisting Offer Announcement to announce the results of the Delisting Offer and Delisting Offer Letter, as the case may be.

1. Before paragraph 2(h), and after paragraph 2(g) of the Post Delisting Offer Announcement, the following paragraphs shall be added:

(i) In accordance with the provision to Regulation 19(2)(a) of the Delisting Regulations read with Regulation 10(1) of the SEBI (SAST) Regulations, the Acquirer and the PAC 1 shall not be required to return such Equity Shares to the Public Shareholders in consideration of their tendered Equity Shares in the Delisting Offer as such Equity Shares have already been transferred to the Clearing Corporation and the Public Shareholders have Mongolia the delisting public announcement of the Company ("Delisting Public Announcement") dated January 09, 2019 ("Delisting Public Announcement") as the post delisting offer announcement published on January 10, 2019.

(ii) Public Shareholders who have tendered their Equity Shares in the Delisting Offer shall be entitled to withdraw such tendered Equity Shares within a ten (10) day period following the date of this Corrigendum announcement ("Withdrawal Period") by lodging a request to withdraw their Equity Shares with the Registrar to the Offer of the Company. The withdrawal request shall be considered only if it is lodged with the Registrar to the Offer before the expiry of the Withdrawal Period.

(iii) A copy of this Corrigendum is expected to be available on the SEBI website at http://www.sebi.gov.in.

2. Paragraphs (1) and (2) of the Post Delisting Offer Announcement, the following paragraphs shall stand renumbered accordingly.

3. The existing paragraph 2(h) of the Post Delisting Offer Announcement shall be renumbered as paragraph 2(j) and the following paragraphs shall be added:

4. Paragraph 2(j) of the Post Delisting Offer Announcement shall be read as follows:

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